GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2532 ANSWERED ON:09.12.2011 FOREIGN MEDICAL/NURSING INSTITUTES Siddeswara Shri Gowdar Mallikarjunappa;Sugavanam Shri E.G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to allow medical institutes to have campuses abroad;

(b) if so, the details thereof;

(c) the number of institutes so far applied for setting up of the same;

(d) whether any proposal is also under consideration of the Government to allow private and foreign institutions to open new nursing colleges/schools and introduce basic nursing courses in the country; and

(e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b) No provision exists in the Indian Medical Council Act, 1956, for granting permission to establish off-shore campus(es) by the medical institutes. The Ministry of Human Resource Development in the Government of India allows private universities and deemed to be universities, under Section 3 of the UGC Act, 1956, to establish off-shore campus(es) in foreign countries, whose procedure is regulated by the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 after obtaining no objection from the Ministry of Health and Family Welfare in respect of medical courses.

(c) Information is being collected from Department of Higher Education and will be laid on the Table of the House.

(d) & (e) The Indian Nursing Council has informed that no foreign university has applied to the Council for opening nursing colleges/schools in the country. However till 2010, 1256 private institutions have applied to the Council for opening nursing colleges/schools.